

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CORAM:

(IB)-1164(ND)2019

PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2020

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s. Kredo Beauty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: None

Present for the Respondent: None

**ORDER**

IA 1108/2020 has been filed by way of placing on record the written consent of the IRP. The same is taken on record.

-Sd-

(L. N. Gupta)  
Member (T)

-Sd-

(Ina Malhotra)  
Member (J)